

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4466  
ANSWERED ON 27<sup>TH</sup> MARCH, 2025**

**PUBLIC PARTICIPATION TO IDENTIFY BLACK SPOTS**

**4466. SHRI DULU MAHATO:  
SHRI RAJKUMAR CHAHAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) the expected timeline for completing permanent rectification of the remaining black spots, given that 13,795 black spots have been identified on National Highways (NHs);**
- (b) whether the Government has any mechanism for public participation in identifying black spots, if so, the details thereof;**
- (c) the manner in which the complaints or suggestions regarding dangerous road sections are being addressed; and**
- (d) the steps that are being taken by the Union Government to ensure better coordination between the Centre and States to reduce accidents and improve road safety on National Highways, State-wise particularly in Jharkhand?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Certain locations on National Highways (NHs) are identified as black spots based on occurrence of certain number of accidents involving fatalities and grievous injuries. Government has taken steps for immediate short-term measures on such black spots like road markings, signages, crash barriers, road studs, delineators, closure of**

**unauthorized median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken on such black spots as permanent rectification measures.**

**Rectification of black spots is a continuous process, and temporary measures are taken on immediate basis. Out of total 13,795 black spots identified on the NHs in the country, long-term rectification has been completed on 5,036 black spots.**

**(b) The blackspots are identified by the Government based on the accident reports received from the concerned State Governments, meeting the criteria of occurrence of certain number of accidents involving fatalities and grievous injuries.**

**(c) Electronic Detailed Accident Report (e-DAR) Project has been established as a central repository for reporting, management and analysis of road accidents data. Government has also issued guidelines in February, 2024 for taking advance action for removal of accident spots on National Highways reported on e-DAR platform thereby enhancing real-time road safety measures.**

**(d) In exercise of the powers conferred under Section 215 of the Motor Vehicles Act, 1988, vide Notification dated 07.08.2023, National Road Safety Council has been constituted under the Chairmanship of Hon'ble Union Minister of Road Transport and Highways having official Members of Ministers- in -charge of Road Transport of all States/UTs and Senior Officers from State/UTs, among others. Besides, review meetings are held with the senior officers of States/ UTs from time to time.**

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